							Annexu	re-6						
	NAGAUR WATER SUPPLY (	COMPANY PRIVAT	TE LIMITED	Date of commencement of Liquidation: 16/10/2023						List of Stakeholders as on: 30/12/2023				
						List of operational st	akeholders (other than W	orkmen, Employ	yees and Government Dues)					
														(Amount in Rs)
Sl. No. 1	Details of Claimant Details of		laim received			Details of c	laim admitted		4	Amount of				
	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	any mutual dues, that may be set- off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Rajasthan State Mines and Minerals Limited	10-11-2023	82,03,29,600	Nil	Operationa Creditor	NA	NA	NA		82,03,29,600	NA		NA	Note*: The claim submitted by the Rajasthan State Mines and Minerals Limited (RSMML) has been admitted under the head of Amount of Contingent claim due to the pending Civil Suit before the Hon'ble Commercial Court, Jaipur, filed by the RSMML with respect to the claim amount to be recovered from the CD and filling of the Application by the CD under Order 7 Rule 11 of the Code of Civil Procedure, 1908 for contesting the suit proceedings.
2	Doshion Private Limited	10-09-2021	1,99,03,982.00		Operational Creditor	NA	NA	NA	NA	NA	NA	1,99,03,982.00		Documents required for substantiation of claim not received.
	TOTAL		84,02,33,582	-					0%	82,03,29,600		1,99,03,982		